

GOVERNMENT OF INDIA
MINISTER OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3990
TO BE ANSWERED ON 19.03.2021

POLICY FOR REHABILITATION OF SEX WORKERS

3990: SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is planning to make any policy for rehabilitation of sex workers wishing to leave sex work and conditions conducive for sex workers to live with dignity and if so, the details thereof;
- (b) the steps taken or proposed to be taken by the Government to ensure that children of the sex workers have the opportunity to choose a profession;
- (c) the steps taken to ensure that the children of prostitutes do not face any discrimination in their day to day life due to stigma attached to the profession of their mother; and
- (d) the steps taken to ensure that the mental health of a child and his or her overall development does not get affected due to social stigma attached to their mother's profession?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) Ministry implements the Ujjawala Scheme which is a comprehensive scheme for prevention of trafficking and rescue, rehabilitation and re-integration of victims of trafficking for commercial sexual exploitation. The protective and rehabilitative homes provide basic amenities such as food, clothing, medical care, legal aid, education for rescued children and vocational training to provide them alternate livelihood options.
